

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

COCP NO. 02/Chd/Pb/2017

IN

CP No.40/(ND)/2015

RT CP No. 38/2016

(Decided Matter)

Sunil Maheshwari & Ors.

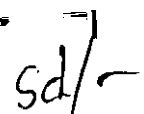
...Petitioners

Vs.

Rai Bahadur Kishore Chand & Sons Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Varun Dev Mishra, Advocate for the petitioners.
Ms. Aatha Ray, Advocate for respondents.

Reply to the COCP has been filed by the respondents. List
the matter for hearing on 14.09.2017 along with CA No. 65/2017 in CP No.
40/ND/2015/RT CP No. 38/2016.


(Justice R.P. Nagrath)
Member(Judicial)

August, 21, 2017
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